

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6
C.A.(CAA)/51(MB)2023

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **JB TECHNOLOGIES PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : Adv Aditya Udeshi i/b. M/s. Sanjay
Udeshi & Co

Section 230-232,234 of the Companies Act, 2013

ORDER

Ld. Counsel appearing for the Applicant is present. Applicant is directed to place on record two sets of the Hard Copies of this Company Petition well before the adjourned date. List this matter on Board on 18.04.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)